THE MINISTER OF STATE IN THE MINISTRY OF LABOUR RAM (SHRIMATI DULARI SINHA): (a) to (d): The Delhi Administration have reported after an enquiry that none of the establishment is covered or coverable under the payment of Bonus Act, 1965. As they are neither registered as factories under the Factories Act nor do they employ 20 or more workers.

Ad-hoc Promotion to SC and ST Candidates

9926. SHRI G. B. GOHIL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the directives issued to all concerned vide Ministry of Home Affairs (Department of Personnel and Administrative Reforms O. M. No. 36021/7/78-Estt (SCT) dated 16th April, 1979) : still hold good ; and
- (b) if so, whether candidates belonging to Scheduled Caste or Scheduled Tribe just after attaining the eligibility condition holding good for their regular promotions are also to be considered alongwith other senior candidates of general category for their ad-hoc promotion as per 40 point roster if ad-hoc promotion to be made are inescapable?

THE MINISTER OF STATE IN THE MINISTRY OF HOME YOGENDRA AFFAIRS (SHRI MAKWANA): (a) and (b) Ministry of Home Affairs, Department of Personnel and Administrative Reforms O.M. No. 36021/7/78-Estt (SCT) dated 16-4-1979, which is still in force, states that where ad-hoc promotions become inescapable in public interest, the claims of officers belonging to Scheduled Castes and Scheduled Tribes, who are eligible should also be duly considered along with others in the field, though there is to be no formal reservation for Scheduled Castes and Scheduled

Tribes in ad-hoc promotions. No roster, however, is maintained for the purpose of making ad-hoc promotions.

Shortage of Medicine and Doctors in E.S.I. Hospitals

9927. SHRI RAMA CHANDRA RATH: Will the Minister of LABOUR be pleased to state:

- Government (a) whether are aware about the shortage of medicines, doctors and beds in the E.S.I. hospitals in different parts of the country;
- (b) if so, the steps which Government propose to take for the adequate arrangement of doctors and to supply adequate beds and medicine therein; and
 - (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAMDULARI SINHA): (a) Yes. There is some shortage of hospital beds and doctors. The position regarding supply of medicines is, however, reported to be generally satisfactory.

(b) and (c): The total requirement of beds as on 31-3-1980 was 29,932; out of this 16,012 beds are available in the hospitals and annexes constructed by the ESI Corporation and 4,723 beds have been reserved in various Government and private hospitals. hospitals and 8 annexes with 3,004 beds are already under construction. Action for preparing plans and estimates/procuring land for another 49 hospitals with 4,225 beds is in progress.

The ESI Corporation has advised the States/Union Territories concerned to set up a separate cadre of ESI medical posts with adequate